

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 25075/2012

VINOD KUMAR SHUKLA

Petitioner(s)

VERSUS

STATE OF U.P. & ANR

Respondent(s)

(with office report)

Date : 18/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Tabinda Syed, Adv.
Mr. R. D. Upadhyay, Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Shail Kumar Dwivedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit of respondent No.1 has already been filed.

Respondent no.2 has failed to file the same despite last opportunity. Further opportunity is declined.

Names of respondent nos. 3 to 32 have already been deleted vide order of the Hon'ble Court dt.17.12.2014.

Matter is complete. Registry to process for listing before the Hon'ble Court as per rules.

(RACHNA GUPTA)
Registrar